

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 1st April, 2014

No. HCM/A-49/92-A&E-IV(Pt.)/ In pursuance of the Preliminary
Written English and Stenography skill test held on 23-02-2014 for recruitment to
the posts of Stenographer Grade-I, the following 36 (thirty six) candidates are
hereby declared to be qualified for the Main Final Stenography Speed Test. The
list is not in order of merit.

Sl. No.	Roll No.	Name of the Candidates
01.	01	<i>John Telen Kom</i>
02.	02	<i>Rahul Waikhom</i>
03.	03	<i>Yumnam Sanjit Singh</i>
04.	04	<i>Heirongkhongjam Lalit Singh</i>
05.	05	<i>Oinam Ingocha Singh</i>
06.	06	<i>Ningombam Victoria</i>
07.	07	<i>Khoirom Bipinchandra Singh</i>
08.	08	<i>Chirmi R. Shimray</i>
09.	09	<i>Nongmeikapam Binodkumar Singh</i>
10.	10	<i>Nongmaithem Shytankumar Singh</i>
11.	12	<i>Loupantabam Khunthoknganba</i>
12.	17	<i>Hitler Khuman</i>
13.	20	<i>Chongnun Kim Gangte</i>
14.	21	<i>Niangmuankim Hangshing</i>
15.	26	<i>Nengcha</i>
16.	27	<i>Niengneikim Guite</i>
17.	28	<i>Meriton Mayengbam</i>
18.	29	<i>Longmei Karanchunglu Kabuini</i>
19.	30	<i>Wangkhem Geetarani Devi</i>
20.	32	<i>Okram Dijendra Singh</i>
21.	33	<i>John Willis Mangte</i>
22.	35	<i>Shougrakpam Devananda Singh</i>
23.	37	<i>Mayanglambam Anil Singh</i>
24.	39	<i>Maisnam Leeya Devi</i>
25.	40	<i>Shamurailatpam Sushil Sharma</i>
26.	42	<i>Thokchom Ratankumar Singh</i>
27.	45	<i>Kshetrimayum Gayatry Devi</i>
28.	48	<i>Yumnam Jiten Singh</i>
29.	49	<i>Veineikim</i>
30.	51	<i>Okram Anilkumar Singh</i>

31.	52	<i>Rajkumar Thoithoi Singh</i>
32.	64	<i>Laishram Bedamani Devi</i>
33.	66	<i>Rajkumar Bidyasunder Singh</i>
34.	68	<i>Salam Valentina Devi</i>
35.	69	<i>Kshetrimayum Rabita Devi</i>
36.	88	<i>Cecila</i>

N.B. : The date and time for **Final Stenography Speed Test** shall be notified in this High Court's Website <http://hcmimphal.nic.in> and on the Notice Board.

Sd/-

(**N. ROJIT SINGH**)

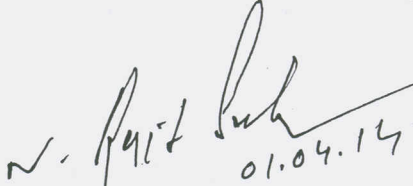
JOINT REGISTRAR (ADMN./PM &P)
HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E-IV(Pt.)/5904-13

Imphal, the 1st April, 2014

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